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SHRI B. N. DATAR: I haven't got the figures here before me today.

SHRI JASWANT SINGH: What is the total amount given by the Central Government by way of help up till now?

SHRI B. N. DATAR: For the year 1955-56 it is Rs. 2,35,200. For the year 1956-57 it is Rs. 1,74,700 and for the current year up to 30th October it is Rs. 94,000.

SHRI JASWANT SINGH: Is it given Statewise or on the basis of merit?

SHRI B. N. DATAR: On merits, Sir. Not Statewise.

SHRI PERATH NARAYANAN NAIR: May I know if the Central Government has received any request for assistance from the family of the late Shri P. Vasu Menon, who was President of the Kerala Provincial Congress Committee?

SHRI B. N. DATAR: I am not aware of having received it.

SHRI V. VENKATARAMANA: Have the Ministry received any representation from the people regarding the allotment of communal land to any political sufferers who are already rich?

SHRI B. N. DATAR: I am not aware of having received any such representation.

SHRI V. VENKATARAMANA: Is the Government prepared to take any action if such representation is received?

MR. CHAIRMAN: That is a hypothetical question.

DR. R. B. GOUR: Has it been brought to the notice of the hon. Minister that land in the Bhimavaram taluk of West Godavari District, which is community grazing land, has been allotted to political sufferers when the people of the same village have been denied the same land for construction gurposes?

SHRI B. N. DATAR: Sir, this matter is entirely for the State Government concerned. It is not a matter for us.

SHRI V. K. DHAGE: May I know whether the Government has received any deputation to the effect that land of that nature has been allotted?

SHRI B. N. DATAR: I am not aware of it.

SHRI M. H. SAMUEL: Is it not a fact that these lands are being allotted to political sufferers for the losses that they incurred while in detention and other sufferings during their period of detention?

SHRI B. N. DATAR: Sir, all the circumstances are taken into account.

SHRI N. R. MALKANI: Is it a fact that some political sufferers from Sind also applied for relief two years back and nothing has been done so far?

SHRI B. N. DATAR: Yes. In one case, I remember we have referred the matter to the State Government.

SHRI D. A. MIRZA: Why don't the Government allow the Congressmen to occupy all the vacant lands in the country just as our friends have allowed in Kerala?

(No reply.)

SHRI H. D. RAJAH: Sir, is it not desirable that this problem should be tackled by the Union Government instead of allowing the State Governments to do it in order to avoid discrimination?

SHRI B. N. DATAR: It is entirely a matter for the State Governments to give lands.

MR. CHAIRMAN: Next question.

इंजिनियरिंग संस्थाम्रों की स्थापना

*३९४. श्री राम सहाय : क्या शिक्षा तथा वैज्ञानिक गवेधणा मंत्री शिक्षा उथा

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fic Research for 1956-57 and state:

[RAJYA SABHA]

इजी-

स्कुल

ENGINEERING

(a) the number of Engineering colleges and Polytechnic schools since established in the country; and

Oral Answers .

वैज्ञानिक गवेषणा मंत्रालय के १९५६-५७

के प्रतिवेदन के पष्ठ २ पर ग्रन्तिम पैरा को

देखेंगे और यह बताने की क्रपा करेंगे कि:

(क) तब से देश में कितने

(ख) उनमंं में प्रत्येक में कितने विद्यार्थी

OF

INSTITUTIONS

Minister of Education and Scientific Research be pleased to refer to the

last para at page 2 of the Report of the Ministry of Education and Scienti-

*395. SHRI RAM SAHAI: Will the

निर्यारग कालिज भ्रौर पोलीटेकनिक

स्थापित हो चुके है ; ग्रौर

भर्ती किये गये ?

†[ESTABLISHMENT

(b) the number of students admitted in each of them?]

शिक्षा तथा वैज्ञानिफ गवेषणा उपमत्री (डा॰ मन मोहन दास) ' (क) ग्रौर (ख). प्रतिवेदन मे वर्णित, इंजीनियरिंग कालिजों तथा पोलीटेकनिक स्कूलो की स्थापना के विषय मे, योजना ग्रायोग द्वारा नियुक्त, इंजीनियरिंग परमनल कमेटी की सिफारिंशो के परिणामस्वरूग त्रिचार किया जा रहा था। ग्रभी तक इन में मे, किसी भी कालिज की स्थापना नही हुई है।

⁺[THE DEPUTY MINISTER OF EDU-CATION AND SCIENTIFIC RESEARCH (DR. MONO MOHAN DAS): (a) and (b). The establishment of new colleges and polytechnics referred to in the report was being contemplated in pursuance of the recommendations of the Engineering Personnel Committee appointed by the Planning Commission. None of these colleges has yet been established.] श्वी राम सहाय . क्या मंत्री महोदय यह बताने की कृपा करेंगे कि इन कालेजो मे कुला किलने शिक्षकों की ग्रावश्यकता है ग्रौर क्या वह सब पूरी हो गई है ⁹

to Questions

DR. MONO MOHAN DAS: Sir, L have said that no college has been established during the last year. So the question of appointment of teachers does not arise.

श्री र**म सह.य** मेरा मतलव ग्रापमे निवेदन करने का यह था कि क्या श्रीमान् को इस बात की जानकारी है कि बहुन से पोलीटेकनिकल स्कूलो ग्रौर काल्रेजो में ग्रभी तक जगहें खाली पडी हुई है ग्रौर लडकों को इससे नुकमान पहुच रहा है ।

DR. MONO MOHAN DAS: It is a fact, Sir, that there is a great scarcity of teachers, so far as our engineering and technical institutions are concerned, and I have expressed that opinion on the floor of the House more than once.

श्री डी॰ ए॰ मिर्जाः क्या सवत है कि मुल्क मे ग्रार्ट्म कालेज तो बहुत हो गये ह ग्रौर इंजीनियरिंग कालेज प्राप ईजाद नहीं करते [?]

MR. CHAIRMAN: Mr. Mirza, you must be restrained and put it mildly. You have an aggressive temper.

SHRI D. A. MIRZA: With your permission, Sir, I shall put it very mildly.

श्री डी॰ ए॰ मिर्जाः क्या सबब है कि यह आर्ट्स कालेज हिन्दुस्तान में बेहद हो गये है, जिनकी वजह से ग्रनएम्प्लायमेंट वढ गया है [?] ग्रौर क्या सबब है कि ग्राप इंजी-नियरिंग कालेज ज्याादा ईजाद नही करने [?]

(No reply.)

DR. R. B. GOUR: He wants Engineering colleges to be inverted, Sir.

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SHRI B. K. MUKERJEE: Is it a fact, Sir, that these colleges were not started because the teachers were not available as the hon. Deputy Minister said just now?

DR. MONO MOHAN DAS: I have not said that, SIT. Even last year a few more colleges were started. So far as the second Five Year Plan is concerned, the State Governmen's were to start eight new Engineering colleges during the course of the second Five Year Plan period. Out of this eight, six have already been started. In addition, four engineering colleges have been started by private trusts and private parties.

श्री राम सहाय क्या माननीय मंत्री महोदय को यह जानकारी है कि जो टीचर्म ग्रपाइट किये जाते है उनकी तनस्वाहे कम हैं ग्रीर इस कारण पूरी जगहें नही भर पानी है ?

DR. MONO MOHAN DAS: It is a fact and Government is giving active consideration to this problem.

SHRI AKBAR ALI KHAN: Have the training institutions for these personnel been started and, if so, how far have they progressed?

DR. MONO MOHAN DAS: Arrangements are being made for starting these institutions where our teachers will be trained.

MEANS AND FREQUENCY OF TRANSPORT BETWEEN PORT BLAIR AND NICO-BAR ISLANDS

*370. SHRI N. R. MALKANI (ON BEHALF OF SHRIMATI SAVITRY DEVI NIGAM): Will the Minister of HOME AFFAIRS be pleased to state:

(a) what are the means and frequency of transport between Port Blair and the Nicobar Islands;

(b) what are the facilities provided by the local administration of Andaman and Nicobar Islands for the disembarking of persons and landing of goods at Car Nicobar and other Islands in the Nicobar Group; and

(c) whether any jetties, wharves or pier exist at Car Nicobar, Nan Cowrie and other Islands?

THE DEPUTY MINISTER OF HOME APPAIRS (SHRIMATI VIOLET ALVA): (a) At present only the Government owned vessel m. v. 'Nicobar' touches Car Nicobar on her forward and return voyages from Port Blair to Madras once in about 2 to 3 months. Besides, the vessels owned by Messrs. Akoojee Jadwet & Co. ply between Port Blair and the Nicobars at irregular intervals depending on their business requirements These vessels also carry passengers and cargo.

(b) Due to physiographical reasons all passengers and cargo at Car Nicobar and other islands in the Nicobar group are carried from ship to shore and vice versa on motor launches, barges or rafts

(c) No such facilities exist at any place in Nicobars except one small stone-jetty at Nancowrie.

SHRI N. R. MALKANI: Does Government contemplate having regular arrangements for transport between Port Blair and the Nicobar Islands periodically and regularly?

MR. CHAIRMAN: Do you contemplate any regular arrangements of transport? That is the question he askes.

SHRIMATI VIOLET ALVA Yes, Sir, it will come into operation very soon.

SHRI N. R. MALKANI: Is it a fact that the private party who purchased a steamer for putting it into operation in that route was not given the necessary licence by the Chief Commissioner?

SHRIMATI VIOLET ALVA. The private parties are plying jettles. I do not know what the hon. Member